

ANNEXURE - B

Consolidated List of Creditors of Corporate Debtors - Sigtia Group

Summary of List of claims as on March 16, 2026

Drawn for claims up to March 16, 2026

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sr.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims admitted	Amount of not claims	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted						
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	1	No claims have been received till March 16, 2026
2	Unsecured financial creditors belonging to any class of creditors	04	1,22,22,00,000	0	0	0	1,22,22,00,000	0	0	2	Annexure -2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	01	92,00,02,22,246	01	73,99,94,51,154	0	18,00,07,71,092	0	0	3	Annexure -3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	01	3,00,00,000	0	0	0	3,00,00,000	0	0	4	Annexure -4



5	Operational creditors (Workmen)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	No claims have been received till March 16, 2026
6	Operational creditors (Employees)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	No claims have been received till March 16, 2026
7	Operational creditors (Government Dues)	06	6,42,19,93,488	05	4,31,84,33,212	2,10,35,60,276	0	0	0	0	0	0	0	0	0	Annexure-7
8	Operational creditors (other than Workmen and Employees and Government Dues)	03	1,04,04,12,005	0	0	49,96,12,005	54,08,00,000	0	0	0	0	0	0	0	0	Annexure - 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	01	1,13,30,77,519	0	0	0	1,13,30,77,519	0	0	0	0	0	0	0	0	Annexure-9
	Total	16	101,84,79,95,258	06	78,31,78,84,366	2,60,31,72,281	20,92,68,48,511	0	0	0	0	0	0	0	0	



Annexure 7

Consolidated List of Creditors of Corporate Debtors - Sigtia Group

List of Operational creditors (Government Dues) as on March 16, 2026

Sr No.	Name of Creditor	Details of claim received		Details of claim admitted							Amount of mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of share in CoC	Amount of contingent claim					
1.	Sigtia Constructions Private Limited														
a	Income Tax Department	25-02-2025	11,36,45,330	11,36,45,330	Unsecured	0	0	No	0	0	0	0	0	0	-
b.	The Asst. Commissioner of Income Tax, Central Circle-3(2), Mumbai	15-07-2025	4,64,32,49,198	2,53,96,88,922	Unsecured	0	0	No	0	0	2,10,35,60,276	0	0	0	-
2.	Prashul Real Estate Private Limited														
a.	Income tax Officer-TDS-2	18-01-2024	3,570	3,570	Unsecured	0	0	No	0	0	0	0	0	0	-
b.	Income Tax Office Ward 13(1)(1) Mumbai	20-08-2024	49,27,85,272	49,27,85,272	Unsecured	0	0	No	0	0	0	0	0	0	-



3. Notion Real Estate Private Limited																
a.	Income tax Officer-TDS-2(3)(1) Mumbai	18-01-2024	3,92,29,999	3,92,29,999	Unsecured	0	0	No	0	0	0	0	0	0	0	-
4. Edweena Real Estate Private Limited																
a.	The Deputy Commissioner of Income Tax-TDS Circle Thane	16-08-2024	2,600	2,600	Unsecured	0	0	No	0	0	0	0	0	0	0	-
b.	Income Tax Department	09-09-2024	1,13,30,77,519	1,13,30,77,519	Unsecured	0	0	No	0	0	0	0	0	0	0	-
Total			6,42,19,93,488	4,31,84,33,212		0	0		0	0	0	0	0	0	2,10,35,60,276	0

